

RAJYA SABHA SECRETARIAT

DECLARATION FOR REVISION OF PARLIAMENTARY PENSION

[Please cross (X) mandatorily which is not applicable to you]

To,

The Under Secretary,
Room No. 228,
M.S.&A. Branch
Parliamentary House Annexe,
New Delhi - 110001.

I declare that -

(i) I am not elected to the office of the President / Vice-President or appointed to the office of the Governor of any State or Administrator of any Union Territory; or

(ii) I am not a member or council of states (Rajya Sabha) or House of the People (Lok Sabha), any Legislative Assembly or Legislative Council of a State or Metropolitan Council of Delhi constituted under section 3 of Delhi Administration Act, 1966, or

(iii) I am not employed on salary under the Central Government or any State Government or any Corporation owned or controlled by the Central Government or any State Government or any Local Authority or I am not otherwise entitled to any remuneration from such Government or Corporation or Local Authority; or

(iv) I am holding the office of _____ or Member of _____ or employed as _____ in* _____ and the total remuneration received by me is Rs. _____.

(v) At present, I am in receipt of Parliamentary Pension @ Rs. _____ p.m. from _____ (Name of Bank) _____ (Branch) Account Number _____ BSR Code _____.

Signature of Pensioner

Name _____

Station _____

Address _____

Date _____

Phone No. _____

*Here mention the name of office of the Central Government / State Government / Local Authority / Corporation owned or controlled by the Central Government or State Government.